

**To be posted on website of Hon'ble High Court of Punjab and Haryana /E-mail**

**NOTICE**

**For the Attention of All Concerned Parties**

It is hereby brought to your notice that Hon'ble Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, has been pleased to launch Nationwide campaign "Mediation For the Nation 2.0"

The primary objective of this initiative is to facilitate the disposal of pending cases through mediation, thereby reducing the burden on the judicial system and promoting amicable resolution of disputes.

In light of this development, it is pertinent to note that all pending matters in this Hon'ble High Court can now be settled through mediation.

In order to ensure the success of this campaign, it is imperative that all parties and counsels make themselves available before the Hon'ble benches. This will enable the referral of cases for mediation, thereby contributing to the overall objective of the initiative.

Your cooperation and participation in this endeavor are greatly appreciated.